

GOVERNMENT OF INDIA  
MINISTRY OF CULTURE  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO.2281**  
ANSWERED ON 12.03.2026

**UTILISATION OF DONATIONS/OFFERINGS**

2281# DR. BHIM SINGH:

Will the Minister of CULTURE be pleased to state:

- (a) whether all religious sites in the country, functioning under the Central or State Governments/autonomous boards, maintain accounts of donations/offerings received and if so, the details of donations received during the last three years, location-wise; and
- (b) the heads under which the above donations have been utilised and whether a uniform mechanism for transparency, audit and public disclosure has been implemented therefor?

**ANSWER**

THE MINISTER OF CULTURE AND TOURISM  
(SHRI GAJENDRA SINGH SHEKHAWAT)

- (a) There are 3686 protected monuments and protected areas (sites) across the country, which are looked after by the Archaeological Survey of India (ASI) as per the provisions of Ancient Monuments and Archaeological Sites and Remains Act, 1958 and Rules 1959. No donations/offerings are received by ASI at the protected monuments and protected areas (sites).
- (b) Question does not arise.

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